

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 16-17/2026 in SLP(Crl) No. 16815-16816/2025

[Arising out of impugned final judgment and order dated 14-10-2025 in SLP(Crl) No. No. 16815/2025 14-10-2025 in SLP(Crl) No. No. 16816/2025 passed by the Supreme Court of India]

PRATIBHA KASHYAP

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

Date : 16-04-2026 These petitions were called for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :By Courts Motion, AOR

Ms. Surabhi Sanchita, AOR

For Respondent(s) :Mr. Yasharth Kaul, Adv.
Mr. Ankit Goel, AOR

Mr. Manu Yadav, Adv.
Mr. Rameshwar Prasad Goyal, AOR

O R D E R

Issue notice.

2. The Director, All India Institute of Medical Sciences, New Delhi (hereinafter referred to as "AIIMS") be impleaded as respondent No.3.

3. For the sake of clarity, we are recording the reason why we are issuing notice.

4. There was a direction to the Director, AIIMS, New Delhi to

conduct DNA test. The reason stated in the report filed by the respondent No. 2 is that the person who conducts the DNA test has superannuated and thus the test cannot be done. We find such a stand to be absolutely untenable for the reason that the Director, AIIMS could have filed a petition before this Court seeking permission to engage and take the services of the person who has recently superannuated for conducting such test. The Director, AIIMS had to be aware of the fact that a requirement of DNA testing was important in the present case and a responsibility was given to him. Thus, instead of finding out ways how to get over this issue, which we find was not so difficult, he has chosen to take a stand that just because the concerned person has superannuated, the test cannot be done.

5. List on 25.05.2026 by which date the explanation of the Director, AIIMS, New Delhi shall be on record.

(SACHIN KUMAR SRIVASTAVA)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR